

Rajya Sabha

**List of Questions for WRITTEN ANSWERS**

to be asked at a sitting of the Rajya Sabha to be held on  
Wednesday, August 11, 2021/ 20 Shraavana, 1943 (Saka)

**(Ministries : Civil Aviation; Cooperation; Home Affairs; Housing and Urban Affairs;  
Labour and Employment; Petroleum and Natural Gas; Social Justice and  
Empowerment; Steel)**

Total number of questions -- 160

**Starting direct flights from Bilaspur under the UDAN 4.1 scheme**

2561 **Shri Vivek K. Tankha:**

Will the Minister of **Civil Aviation** be pleased to state:

- (a) whether any steps are being taken to start direct flights from Bilaspur to Delhi and other cities like Chennai, Mumbai, Kolkata, Hyderabad and Pune;
- (b) whether the Ministry has plans to allot air routes to regular and dependable air services to and from Bilaspur; and
- (c) why Bilaspur has been denied the benefit of good air connectivity under the UDAN 4.1 scheme?

**Completion timeline of terminal of the Jabalpur airport**

2562 **Shri Vivek K. Tankha:**

Will the Minister of **Civil Aviation** be pleased to state:

- (a) what is the budget allocation for the mini air terminal building that is to be constructed in Jabalpur and how much has been utilised;
- (b) what is the completion timeline of terminal and airport extension with an apron for parking of aeroplanes; and
- (c) whether there is a proposal to connect Jabalpur to other cities including Pune, Chennai, Hyderabad, Indore, Gwalior and Bhubaneswar?

**Upgradation of airports in Odisha**

2563 **Dr. Sasmit Patra:**

Will the Minister of **Civil Aviation** be pleased to state:

- (a) the details of the plans for upgradation of the airports in Odisha; and
- (b) the steps that have been taken in this regard so far?

**International operation from BPI airport, Bhubaneswar**

2564 **Shri Subhash Chandra Singh:**

Will the Minister of **Civil Aviation** be pleased to state:

whether Government is considering to provide direct international flight from Biju Patnaik International (BPI) airport, Bhubaneswar to Abu Dhabi, Dubai, Singapore and other South-East Asian countries?

#### **NRIs allowed stakes in Air India**

2565 # **Dr. Kirodi Lal Meena:**

Will the Minister of **Civil Aviation** be pleased to state:

- (a) whether the Central Government has allowed 100 per cent stake in Air India to Non-Resident Indians (NRIs);
- (b) if so, the details thereof;
- (c) the reasons behind allowing 100 per cent stake in Air India to only NRIs and the objectives thereof; and
- (d) by when this deal of partnership would be completed and the details of the revenue generated through this deal?

#### **Domestic flights from Amritsar**

2566 **Shri Shwait Malik:**

Will the Minister of **Civil Aviation** be pleased to state:

- (a) whether Government has any proposal to start new domestic flights to and from Amritsar in view of the fact that Amritsar City is a tourist place and people from all walks of life come to visit Golden Temple, Durgiana Temple, Wagah Border, Ram Tirath and other historical places;
- (b) if so, the details thereof and if not, the reasons therefor; and
- (c) the number of direct connectivity Amritsar has presently?

#### **Plan to auction property of Air India for raising funds**

2567 **Shri Sushil Kumar Gupta:**

Will the Minister of **Civil Aviation** be pleased to state:

- (a) whether it is a fact that Air India is planning to auction dozens of its properties across the country to raise funds and pay off its debt; and
- (b) if so, the details of the properties to be auctioned in various parts of the country?

#### **Expansion of Patna airport**

2568 # **Shri Sushil Kumar Modi:**

Will the Minister of **Civil Aviation** be pleased to state:

- (a) the total cost of expansion of Patna airport;
- (b) the details of the financial and physical progress so far;
- (c) the details of the work done under expansion and details of the progress thereof;
- (d) the details of the passenger capacity of the airport at present and the details of passenger capacity after its expansion;
- (e) the number of planes that can land on the airport at present and the number of planes that may land afterwards; and
- (f) the details of the timeline given to the contractor to complete the expansion work?

### Vande Bharat Mission

2569 **Shri B. Lingaiah Yadav:**

Will the Minister of **Civil Aviation** be pleased to state:

- (a) the response received under the Vande Bharat Mission (VBM), which started repatriating Indians stranded abroad due to COVID-19 and in view of the resultant lockdown till today it has turned out to be one of the largest evacuations of civilians; and
- (b) if so, the details thereof, country-wise and flight-wise?

### Demand to change the name of Madurai International airport

2570 **Dr. Subramanian Swamy:**

Will the Minister of **Civil Aviation** be pleased to state:

- (a) whether it is a fact that there is a great demand to name the Madurai International airport as Pasumpon Muthuramalinga Thevar International airport; and
- (b) what is Government's response to this demand to name the airport after the great freedom fighter?

### Connecting remote destinations by air

2571 **Smt. Priyanka Chaturvedi:**

Will the Minister of **Civil Aviation** be pleased to state:

- (a) whether Government is working towards building more airports for connecting various remote destinations of the country by air; and
- (b) if so, the details thereof?

### Domestic civil aviation market

2572 **Smt. Priyanka Chaturvedi:**

Will the Minister of **Civil Aviation** be pleased to state:

- (a) whether it is a fact that India has the third largest domestic civil aviation market in the world but is operating with the low margin and high operating cost;
- (b) whether Government is taking any steps to overcome the operating cost for civil aviation; and
- (c) if so, the details thereof?

### Airports under RCS-UDAN in Karnataka

2573 **Dr. L. Hanumanthaiah:**

Will the Minister of **Civil Aviation** be pleased to state:

- (a) the details of the airports selected under UDAN scheme for domestic travel in Karnataka so far;
- (b) the airports which are ready and to be developed for the UDAN scheme in Karnataka;
- (c) whether there has been demands for Regional Connectivity Scheme (RCS)-UDAN in Karnataka State, if so, the details thereof; and
- (d) the budget allocation for RSC-UDAN in last three years, the details thereof?

### Permission to fly seaplanes

2574 **Shri Shaktisinh Gohil:**

Will the Minister of **Civil Aviation** be pleased to state:

- (a) the number of permissions given to fly seaplanes in the country, the details thereof;
- (b) the safety norms for the seaplanes; and
- (c) the number of seaplanes functional in the country as on 1 July, 2021?

#### **Heavy revenue loss by Air India**

**2575 Shri Prasanna Acharya:**

Will the Minister of **Civil Aviation** be pleased to state:

- (a) whether it is a fact that Air India has suffered heavy revenue loss during the last five years, if so, the reasons therefor and the steps taken to prevent losses; and
- (b) the profit and loss accounts of other airlines in the country during the period?

#### **Disinvestment of Air India**

**2576 Shri Kanakamedala Ravindra Kumar:**

Will the Minister of **Civil Aviation** be pleased to state:

- (a) whether Government has finalised the complete disinvestment of National air carrier Air India;
- (b) if so, the details thereof; and
- (c) if not, the reasons therefor?

#### **Setting up of aviation universities in the country**

**2577 Dr. Fauzia Khan:**

Will the Minister of **Civil Aviation** be pleased to state:

- (a) whether Government has any proposal to set up aviation universities in the country;
- (b) if so, the details thereof; and
- (c) the steps taken in this regard?

#### **Measures suggested by Committee constituted by DGCA**

**2578 Shri M.V. Shreyams Kumar:**

Will the Minister of **Civil Aviation** be pleased to state:

- (a) the measures suggested by the Committee constituted by DGCA after the Air India crash in Calicut in August, 2020;
- (b) whether the Committee requested to increase the length of the existing runway; and
- (c) if so, the details thereof and the response of Government thereto?

#### **Measures taken to expand airports**

**2579 Shri K.J. Alphons:**

Will the Minister of **Civil Aviation** be pleased to state:

- (a) what measures have been taken by Government to expand airports at the current sites, particularly in metro cities, where there is inadequate hangar space and unavailability of land;
- (b) the data of the funds allocated by Government for the development of new airports under the Public Private Partnership (PPP) Mode; and
- (c) the measures taken by Government to bring the Director General of Civil Aviation (DGCA) rules and regulations at par with the world standards and to keep pace with the technological changes?

### NOCs by private airlines

2580 **Shri Naranbhai J. Rathwa:**

Will the Minister of **Civil Aviation** be pleased to state:

- (a) whether it is a fact that several private airlines have applied for No Objection Certificate (NOC) for commencing new airlines;
- (b) if so, complete details of proposals pending with Government for NOC, company-wise; and
- (c) whether Government is aware that most of the private airlines are suffering huge losses and if so, the reasons for granting new NOCs when the airline industry is not profitable in the country?

### Loss incurred by Indian airlines due to ATF price volatility

2581 **Shri John Brittas:**

Will the Minister of **Civil Aviation** be pleased to state:

- (a) the expenditure loss incurred by Indian Airlines due to Aviation Turbine Fuel (ATF) price volatility in the last five years;
- (b) whether Government plans to take steps to insulate airlines from ATF price volatility; and
- (c) if so, the details thereof and if not, the reasons therefor?

### Status of flight operations at Jeypore and Utkela airport

2582 **Shri Sujeet Kumar:**

Will the Minister of **Civil Aviation** be pleased to state:

the timeline for starting commercial flight operations at Jeypore and Utkela airport under the UDAN scheme?

### Skill development of trainees by AASSC

2583 **Dr. Vinay P. Sahasrabudhe:**

Will the Minister of **Civil Aviation** be pleased to state:

- (a) the various initiatives taken by the Aerospace and Aviation Sector Skill Council (AASSC) for the skill development of trainees;
- (b) the number of training centers that have been accredited by the AASSC till date and what are the terms of accreditation;
- (c) the number of jobs created/job roles developed by the AASSC, training center-wise details thereof; and
- (d) whether any monitoring framework has been developed by the AASSC to evaluate the performances of trainees skilled, if so, the details thereof and if not, the reasons therefor?

### Strengthening of Cooperative structure in some States

2584 **Dr. Narendra Jadhav:**

Will the Minister of **Cooperation** be pleased to state:

- (a) whether Government has any plans to strengthen the cooperative structure in the states of Bihar, Madhya Pradesh, Rajasthan and Uttar Pradesh, the details thereof; and
- (b) whether any amount has been allocated for strengthening the cooperative structure in above mentioned States, if so, the details thereof?

### Details of FCRA registration

2585 **Dr. Ameer Yajnik:**

Will the Minister of **Home Affairs** be pleased to state:

- (a) the year-wise details of Registration under Foreign Contribution (Regulation) Act (FCRA) 2010, in the last five years;
- (b) the year-wise details of renewal of FCRA registrations in the last five years;
- (c) the year-wise and category-wise details of FCRA registrations of NGOs cancelled by Government in the last five years; and
- (d) the details of FCRA registrations cancelled due to duplication and violation of FCRA norms respectively?

### Waiving off charges of deployment of CAPFs

2586 **Dr. Sasmit Patra:**

Will the Minister of **Home Affairs** be pleased to state:

whether Government would consider waiving off the costs for deployment of Central Armed Police Forces (CAPFs) in Odisha to combat Left Wing Extremism?

### Damage due to floods

2587 **Smt. Jharna Das Baidya:**

Will the Minister of **Home Affairs** be pleased to state:

- (a) the State-wise details of loss of lives and damage to property and crops due to floods over the last three years;
- (b) the details of funds for flood relief requested by States and funds announced by Government during the last three years and the current year, year-wise and State-wise; and
- (c) the details of financial assistance provided by Government under SDRF/NDRF in the wake of floods during the last three years and current year, year-wise and State-wise?

### Undertrial prisoners in the country

2588 **Shri Sanjay Raut:**

Will the Minister of **Home Affairs** be pleased to state:

- (a) whether an estimated 70 percent of prison inmates are undertrials and also a large percentage of those dying in prisons are not convicted of any offence;
- (b) if so, details thereof and Government's reaction thereto;
- (c) the details of steps taken or proposed to be taken by Government to reduce overcrowding in prisons by timely addressing issue of undertrials in the country;
- (d) whether Government is considering the demand that police functions should be separated into investigation and law order duties by providing sufficient strength to complete investigations on time and avoid delays; and
- (e) if so, details thereof?

### Heavy rains and floods

2589 **Shri Sanjay Raut:**

Will the Minister of **Home Affairs** be pleased to state:

- (a) whether many States in the country have been affected by heavy rains and floods in month of July, 2021;

- (b) if so, the number of persons killed, injured and missing along with the extent of damage to property reported and the estimated monetary loss, particularly in Maharashtra;
- (c) the details of proposals received from the State Governments to compensate the said losses and the assistance sanctioned and released by the Union Government along with the criteria adopted for sanction of assistance, State-wise; and
- (d) the measures taken to evolve a permanent mechanism to deal with such calamities in future?

#### **Application for Indian Citizenship**

2590 # **Shri Vishambhar Prasad Nishad:**

**Smt. Chhaya Verma:**

**Ch. Sukhram Singh Yadav:**

Will the Minister of *Home Affairs* be pleased to state:

- (a) the total number of Pakistani, Bangladeshi and Afghan citizens who have applied for Indian Citizenship after the implementation of Citizenship (Amendment) Act, 2019;
- (b) the total number of Pakistani, Bangladeshi and Afghan citizens who have been granted Indian Citizenship after the implementation of Citizenship (Amendment) Act, 2019;
- (c) whether Government proposes to extend the deadline of December 31, 2014 written in the said Act; and
- (d) whether the intended purpose has been fulfilled by the implementation of the said Act?

#### **Modernisation of Central Paramilitary Forces**

2591 **Lt.Gen. (Dr.) D. P. Vats (Retd.):**

**Shri Vijay Pal Singh Tomar:**

Will the Minister of *Home Affairs* be pleased to state:

- (a) whether modernisation of Central Paramilitary Forces and allied forces is a need of the time;
- (b) if so, how many state-of-the-art indigenous ultra modern light weight thermoplastic technology bullet proof jackets along with modern Helmet has been inducted into the service in order to tackle the present security scenario of the country;
- (c) the action taken to provide new and modern rifles to paramilitary security personnel of the country; and
- (d) Government's plan to build new hospitals for providing smooth medical facilities to the Personnel of Central Armed Police Forces (CAPFs), Assam Rifles (AR) and National Security Guard (NSG) in the country?

#### **Deaths of farmers during protest**

2592 **Shri Digvijaya Singh:**

**Shri Kumar Ketkar:**

**Shri Rajmani Patel:**

Will the Minister of *Home Affairs* be pleased to state:

- (a) whether the Ministry has collected data and maintained a record of deaths caused due to dehydration, stress, cold weather conditions and suicide among other factors amongst protesting farmers;
- (b) if so, the details thereof and if not, the reasons therefor;
- (c) whether the Ministry has announced any policy to support families of the deceased in terms of income compensation and job opportunities; and
- (d) if so, the details thereof and if not, the reasons therefor?

### Old age homes operational in the country

2593 # **Shri Narhari Amin:**

Will the Minister of **Social Justice and Empowerment** be pleased to state:

- (a) the number of old age homes operational in the country and whether Government has any data about them, if so, the details thereof;
- (b) whether any fixed assistance is given by Government to such old age homes;
- (c) whether there is any plan to formulate a common policy by integrating these old age homes; and
- (d) whether any provision has been made to provide benefits of Ayushman Bharat Yojana or health related schemes of the State Governments to the elderly people living in old age homes?

### Funds for modernisation of police

2594 **Shri Sushil Kumar Gupta:**

Will the Minister of **Home Affairs** be pleased to state:

- (a) whether it is a fact that the Ministry had earmarked about ₹20,000 crores for the modernisation of police between 2017 and 2020 for schemes such as Crime and Criminal Tracking Network and Systems, police wireless and e-prisons; and
- (b) if so, the progress made so far in this regard since the allocation of funds, State-wise?

### Revocation of Articles 370 and 35-A in J&K

2595 **Shri Anil Desai:**

Will the Minister of **Home Affairs** be pleased to state:

- (a) whether it is a fact that revocation of Articles 370 and 35-A was necessary for giving equal status to Jammu and Kashmir (J&K) at par with other States of the country;
- (b) whether all the laws applicable all over the country have also now been implemented in Jammu and Kashmir after revocation of Article 370;
- (c) whether any citizen of the country can be settled in Kashmir, purchase land and property and establish any educational institutions; and
- (d) if so, the details thereof and if not, the reasons therefor?

### NCRB data on crimes against women with disability

2596 **Dr. V. Sivadasan:**

Will the Minister of **Home Affairs** be pleased to state:

- (a) whether the National Crime Records Bureau (NCRB) maintain statistics of sexual and domestic assaults on women with disabilities as a separate category;
- (b) if so, the details thereof;
- (c) if not, the reasons therefor;
- (d) considering the increasing number of such crimes against women with disabilities, whether Government feels the need to make such a recommendation to the NCRB; and
- (e) if not, the reasons therefor?

### Induction of Inspector (Stenographer) into DANIPS

2597 **Shri B. Lingaiah Yadav:**

Will the Minister of **Home Affairs** be pleased to state:



- (a) whether there is any mechanism for promotional avenues of Inspector (Stenographer) in a time bound manner;
- (b) whether any Nodal Officer has been appointed in this regard;
- (c) whether the Ministry is reviewing/reconsidering the decision for non-induction of Inspector (Stenographer) into DANIPS Cadre, resulting in denial of equality of opportunity in promotions;
- (d) whether any proposal to induct them into DANIPS Cadre is under consideration; and
- (e) whether services of Inspector (Stenographer) may be utilised after removal of such restrictions, in the post of ACP/HQ-Admin as current duty charge, in view of no new financial implications and similar job profile?

### **Mobile tower project in LWE Districts**

2598 **Dr. Amar Patnaik:**

Will the Minister of **Home Affairs** be pleased to state:

- (a) the number of mobile towers installed in the Left Wing Extremism (LWE) affected districts of Odisha under LWE Mobile Tower Project;
- (b) the number of operational mobile towers in the LWE affected districts of Odisha under the Project;
- (c) the details of funds allocated and utilised for the installation of mobile towers in LWE affected districts of Odisha; and
- (d) whether Odisha has sent a list of 483 locations to Government for installation of mobile towers in the LWE affected areas, if so, the status of installation and what steps have been taken to fast track the installation work?

### **IHHL & PT/CT under SBM-U**

2599 **Smt. Vandana Chavan:**

Will the Minister of **Housing and Urban Affairs** be pleased to state:

- (a) the State-wise/UT-wise/year-wise data of Individual Household Toilets (IHHLs) and Community/ Public Toilets approved, completed and in-progress;
- (b) the total cess collected and expenditure incurred by the Ministry under SBM-U, year-wise;
- (c) the State-wise/UT-wise targets of IHHL and CT/ PT construction and Solid Waste Management (SWM) under SBM 2.0;
- (d) the State-wise/UT-wise central assistance under SBM 2.0;
- (e) the State-wise/UT-wise number of formal and informal sanitation workers and waste pickers;
- (f) if no such data exists, the reasons therefor;
- (g) whether Government plans to create a database of these workers; and
- (h) if so, the details and timeline thereof and if not the reasons therefor?

### **Women prisons and facilities**

2600 **Shri Rakesh Sinha:**

Will the Minister of **Home Affairs** be pleased to state:

- (a) the total number of women prisons in the country, State-wise;
- (b) the ratio between the number of actual prisoners and the space decided for them for their accommodation in these States;
- (c) the classification of women prisoners according to their crimes;
- (d) the facilities available in these prisons and which are the prisons where required

facilities are lacking;

(e) how many prisons have CCTV cameras and how their consistent functioning is ensured;

(f) whether Government has set up Fast Track Courts for women prisoners; and

(g) what is age classifications of women prisoners, 15 years to 25 years, 25 years to 40 years and more than 40 years?

#### **Data on crime against women**

2601 **Shri K.C. Ramamurthy:**

Will the Minister of *Home Affairs* be pleased to state:

(a) whether it is a fact that data relating to crime against women has recently been published by National Crime Records Bureau (NCRB) up to January, 2020;

(b) whether 2021 figures have been published by NCRB on crime against women;

(c) if so, details thereof, State-wise;

(d) the efforts being made by Ministry in persuading States where crime rate against women is more to take stringent and effective steps to stop crime against women; and

(e) whether Ministry is making any special intervention in dealing with crime against women in States and, if so, the details thereof?

#### **Increasing involvement of minors in criminal activities**

2602 **Shri Parimal Nathwani:**

Will the Minister of *Home Affairs* be pleased to state:

(a) whether the number of minors involved in criminal activities is increasing in the country every year;

(b) if so, the details thereof along with the reasons therefor;

(c) the number of crimes committed by minors during the last three years, State-wise;

(d) the efforts made by Government to check minors from committing various crimes; and

(e) the outcome thereof?

#### **Opening of SBI accounts by NGOs**

2603 **Shri A. Vijayakumar:**

Will the Minister of *Home Affairs* be pleased to state:

(a) whether Government would state the number of NGOs which opened SBI accounts in the country to receive foreign funds during last five years;

(b) whether the amount of foreign funds drastically decreased due to amended policy; and

(c) if so, the details of amount received during last three years as foreign funds by NGOs?

#### **Damage to crops due to cyclones**

2604 **Shri Sanjay Seth:**

**Shri K.C. Venugopal:**

Will the Minister of *Home Affairs* be pleased to state:

(a) whether the Union Government has received the report from the Central Team regarding the damage caused by cyclones Tauktae and Yaas and recommended allocation of funds to farmers for the crop losses and damage in the aftermath of the cyclones and if so, the details of the allocation of funds to farmers;

(b) whether Government has made any concrete efforts to provide a permanent solution with the latest State-of-the-art technology and financial support to farmers to combat the wrath of cyclones which affect the States every year; and

(c) if so, the details thereof and if not, the reasons therefor?

### **National Cyclone Risk Mitigation Project**

2605 **Shri G.C. Chandrashekhar:**

Will the Minister of **Home Affairs** be pleased to state:

- (a) the implementation status and progress of Phase-II of National Cyclone Risk Mitigation Project (NCRMP) as on date;
- (b) the assistance for implementation of Early Warning Dissemination Systems under Component A;
- (c) the status of infrastructure projects under Component B;
- (d) the status of deliverables related to Technical Assistance and Capacity Building under Component C;
- (e) the reasons why the deadline for completion of Phase-II was extended from March, 2021 to September, 2022; and
- (c) the details of the measures being taken to ensure completion of Phase II within the newly extended deadline of September, 2022?

### **Basis of relief funds disbursed to States**

2606 **Shri G.C. Chandrashekhar:**

**Smt. Phulo Devi Netam:**

Will the Minister of **Home Affairs** be pleased to state:

- (a) the basis and calculations on which relief funds are disbursed to states under the National Disaster Response Fund (NDRF);
- (b) whether there is any procedure by which states can appeal the quantum of funds released, if the same is insufficient for relief efforts;
- (c) if so, the details of the same and if not, the reasons therefor; and
- (d) the details of funds disbursed under NDRF in FY 2021-22 as on date, State-wise?

### **Facilities for women prisoners**

2607 **Shri Harshvardhan Singh Dungarpur:**

Will the Minister of **Home Affairs** be pleased to state:

- (a) the number of pregnant women currently in prisons, State-wise;
- (b) the details of the number of child births happened inside prisons in the country in last three years;
- (c) whether there have been medical terminations of pregnancies inside prisons, if so, the details thereof for the last three years;
- (d) the women prisoners and their children's access to pre-natal and ante-natal care;
- (e) the access to Gynaecologists and Obstetricians when in prisons, the details thereof;
- (f) whether Government has received complaints regarding lack of access to medical care and medical negligence; and
- (g) if so, the action taken thereon?

### **Status of establishment of Greyhounds training centre in AP**

2608 **Shri T.G. Venkatesh:**

Will the Minister of **Home Affairs** be pleased to state:

- (a) the present status of the establishment of Greyhounds training centre in the state of Andhra Pradesh, the details thereof;

- (b) the reasons for the delay;
- (c) whether it is a fact that Government is planning to shelve the proposal for the time being, if so, the reasons therefor; and
- (d) the steps being taken by Government for early establishment of the above center in Andhra Pradesh?

#### **Custodial deaths in the country**

2609 **Shri Ramkumar Verma:**

Will the Minister of **Home Affairs** be pleased to state:

- (a) whether Government has data of the number of custodial deaths in the country;
- (b) if so, provide data specific to police custody deaths and judicial custody deaths, State-wise, for the last three years including year 2020;
- (3) whether Government has established a mechanism to ensure accountability for the deaths that happened in police and judicial custody; and
- (4) if so, the details thereof?

#### **Bidding process of Air India**

2610 **Shri Akhilesh Prasad Singh:**

**Shri Shaktisinh Gohil:**

Will the Minister of **Civil Aviation** be pleased to state:

- (a) whether Government has decided to sell 100 per cent stake of Air India;
- (b) if so, whether the State run Air India is under preliminary bidding process of new owners;
- (c) if so, the details of losses incurred by Air India during the last three years, till date and the Expression of Interest of all bidders thereof; and
- (d) the details of value of total movable and immovable property of Air India and the proposed enterprise value for the bidders and/or new owner therein?

#### **Taking help of organisations to monitor human trafficking**

2611 # **Shri Om Prakash Mathur:**

Will the Minister of **Home Affairs** be pleased to state:

- (a) whether Government takes the help of foreign organisations and Non-Governmental Organisations (NGOs) to monitor human trafficking; and
- (b) if so, the details thereof?

#### **Policy on illegal migrants**

2612 **Shri Anil Desai:**

Will the Minister of **Home Affairs** be pleased to state:

- (a) the details of Government's policy about illegal migrants, infiltrators from Pakistan, Bangladesh and Myanmar;
- (b) whether it is Zero tolerance policy or some facilities are given to them;
- (c) whether Government is aware about their entry points; and
- (d) the reason as to why these entry routes could not be effectively sealed, the details thereof?

### **Inclusion of Awadhi language as Scheduled language**

2613 # **Dr. Ashok Bajpai:**

Will the Minister of **Home Affairs** be pleased to state:

- (a) whether Government is aware of the fact that about 8 crore persons in 25 districts of Uttar Pradesh use Awadhi language as their mother tongue and colloquial language;
- (b) whether Government has taken cognizance of the fact that Awadhi language has not received any official protection yet;
- (c) whether Government is considering awarding the status of a Scheduled language to Awadhi just like other languages; and
- (d) if so, by when and if not, the reasons therefor?

### **Data regarding Sedition Law and UAPA**

2614 **Smt. Chhaya Verma:**

Will the Minister of **Home Affairs** be pleased to state:

- (a) the details of number of cases of sedition and Unlawful Activities (Prevention) Act, (UAPA) registered during last five years, year-wise and State-wise;
- (b) the details of number of registered cases under sedition and UAPA wherein chargesheets have been filed, along with the number of persons chargesheeted, year-wise and State-wise during last five years, till date; and
- (c) the details of number of cases where accused have been convicted out of total cases registered under UAPA and sedition during last five years till date, year-wise and State-wise?

### **Increasing deaths under police custody**

2615 **Shri Derek O' Brien:**

Will the Minister of **Home Affairs** be pleased to state:

- (a) whether there have been reports of increasing deaths under police custody;
- (b) whether the NCRB report on 'Prison Statistics' documented that there have been 1775 inmate deaths under judicial custody, if so, the view of Government with regard thereto;
- (c) whether Government has taken any steps, so far, to curb these deaths and ensure penalty for those officers found guilty; and
- (d) if so, the measures taken and the details of its impacts, if no, steps have been taken, the reasons therefor?

### **Issues relating to Section 188 of the CrPC as well as cyber security**

2616 **Prof. Manoj Kumar Jha:**

Will the Minister of **Home Affairs** be pleased to state:

- (a) the total number of requests for sanction of prosecution received by the Ministry under section 188 of the Code of Criminal Procedure, 1973 since 2016;
- (b) the total number of these requests for sanction of prosecution allowed by the Ministry under section 188 of the CrPC, 1973 since 2016;
- (c) the total number of FIRs filed for the offence of cyber terrorism under section 66F of the Information Technology Act, 2000 and their state-wise distribution since 2016; and
- (d) the total number of cases arising from these FIRs in which convictions have been obtained under section 66F of the IT Act, 2000, State-wise since 2016?

### Land rights for urban slum dwellers in India

2617 **Dr. Sasmit Patra:**

Will the Minister of *Housing and Urban Affairs* be pleased to state:

how many urban slum dwellers have been provided land rights in the country, the State-wise, details thereof?

### Modern technology for affordable housing

2618 **Shri Harnath Singh Yadav:**

**Lt.Gen. (Dr.) D. P. Vats (Retd.):**

**Shri Vijay Pal Singh Tomar:**

Will the Minister of *Housing and Urban Affairs* be pleased to state:

(a) whether Government has formulated/ proposes to formulate schemes/ programmes to adopt/ provide modern technology to build the affordable and low cost housing scheme in urban areas of the country; and

(b) if so, the details thereof and the other steps taken by Government to build the houses to the poor people of the country along with the steps taken by Government to complete the target fixed for the purpose?

### Street vendors in the country

2619 **Shri Binoy Viswam:**

Will the Minister of *Housing and Urban Affairs* be pleased to state:

(a) how many street vendors are registered in the country, district-wise, State-wise details thereof;

(b) how many street vendors have been provided with vending license, district-wise, State-wise in the country;

(c) how many Urban Local Bodies (ULBs) have done the survey of street vendors as per the Street Vendors Act, 2014;

(d) how many vendors have applied for the loan under PM Street Vendor's Atma Nirbhar Nidhi (PMSVANidhi) scheme till July 19th, 2021, the details thereof ULB-wise and State wise; and

(e) how many vendors have availed the loan under PMSVANidhi scheme till July 19th, 2021, the details thereof, ULB-wise and State-wise?

### Status of SCM

2620 **Shri Sanjay Raut:**

Will the Minister of *Housing and Urban Affairs* be pleased to state:

(a) whether it is a fact that ambitious Smart Cities Mission is lagging way behind its targets;

(b) if so, details thereof indicating the status of various smart cities in the country;

(c) how much funds have been sanctioned and utilised for completing the Smart Cities Mission (SCM) projects, particularly in Maharashtra; and

(d) the details of steps taken or proposed to be taken by Government for effective implementation of Smart Cities Mission in the country?

### Housing for the homeless

2621 **Dr. V. Sivadasan:**

Will the Minister of *Housing and Urban Affairs* be pleased to state:

- (a) whether Government has the data of the homeless people in the country;
- (b) whether the number of homeless people in the country increased since 1990, the year-wise details thereof for the last five years;
- (c) the percentage of the homeless people that have benefited from the Pradhan Mantri Awas Yojana-Urban (PMAY-U) and any such other schemes;
- (d) how many houses have been constructed by utilising PMAY-U fund alone; and
- (e) how many houses have been constructed by, the PMAY-U collaborating with the schemes of State Governments, the details thereof?

### **Iconic structure to commemorate 75 Years of Independence**

2622 **Shri Vaiko:**

**Shri B. Lingaiah Yadav:**

Will the Minister of ***Housing and Urban Affairs*** be pleased to state:

- (a) whether Government has launched a 'restructured' rounds of its design competition for the 'iconic structure' to commemorate 75 years of India's Independence;
- (b) if so, the details thereof along with projects finalised, State-wise;
- (c) the details of response received/action taken thereon; and
- (d) by what time, these structures would be ready for the public?

### **SCM in Tamil Nadu**

2623 **Shri Vaiko:**

Will the Minister of ***Housing and Urban Affairs*** be pleased to state:

- (a) the progress of Smart Cities Mission (SCM) in Tamil Nadu;
- (b) the impact of COVID-19 pandemic on projects under SCM and the efforts being made by Government to overcome the situation;
- (c) the details of the targets achieved under SCM in Tamil Nadu, city-wise; and
- (d) the time by when all the projects in the said cities are likely to be completed, project-wise details thereof?

### **Urban drought policy of the country**

2624 **Shri Sanjay Singh:**

Will the Minister of ***Housing and Urban Affairs*** be pleased to state:

- (a) whether there has been no urban drought policy in the country resulting States face massive water shortages and inequity, especially in urban poor areas and the current drought policy only includes deficits and impacts on agricultural production, loss of rural livelihoods, food, and water insecurity;
- (b) if so, details thereof and if not, reasons for not having such policy;
- (c) whether in water-scarce areas in country, people receive less than 35 litres per person per day which is significantly lower as compared to the standards of 135L per person per day suggested by Ministry; and
- (d) steps taken for the same?

### **ARHCs scheme**

2625 **Shri Sambhaji Chhatrapati:**

Will the Minister of ***Housing and Urban Affairs*** be pleased to state:

- (a) whether any positive development has taken place with respect of Affordable Rental Housing Complexes (ARHCs) scheme in metropolitan cities that accommodate fairly large

population of migrant labourers;

(b) if so, the details thereof;

(c) whether Government has identified cities and towns where the scheme is proposed to be implemented; and

(d) what mechanism Government has laid down to fix the rent of the dwelling units?

### **Transparency in real estate sector**

**2626 Shri Ayodhya Rami Reddy:**

Will the Minister of *Housing and Urban Affairs* be pleased to state:

(a) whether the Real Estate (Regulation and Development) Act (RERA), 2016 was passed with a view to protect the interests of real estate purchasers and promoting an environment of transparency in the real estate sector;

(b) whether there has been a deepening trust deficit between real estate builders and buyers;

(c) whether the State Governments were supposed to establish their RERAs within one year of the passage of the Act; and

(d) if so, whether a few States have not complied with the above provisions till date?

### **Solid Waste Management**

**2627 Shri Ayodhya Rami Reddy:**

Will the Minister of *Housing and Urban Affairs* be pleased to state:

(a) whether despite launch of Swachh Bharat Mission-Urban (SBM-U) and Smart Cities Mission, the implementation on Municipal Solid Waste Management (SWM) and sewage management is dismal; and

(b) whether out of 77 per cent of MSW collected, only 26 per cent is processed and disposed and the rest is dumped on land and water?

### **Funds sanctioned under urban schemes in Andhra Pradesh**

**2628 Shri G.V.L. Narasimha Rao:**

Will the Minister of *Housing and Urban Affairs* be pleased to state:

(a) the total amount sanctioned, released and utilised under different schemes of Ministry to Andhra Pradesh during last five years, year-wise including present year, so far;

(b) the amount sanctioned and released under different schemes to different cities/ towns of Guntur and Prakasam districts of Andhra Pradesh during last five years, year-wise;

(c) the number of houses already constructed and proposed to be constructed under Pradhan Mantri Awas Yojana-Urban (PMAY-U), town-wise, in above said districts; and

(d) the numbers of households with tap water connections and number proposed to be covered under Urban Jal Jeevan Mission, town-wise in above said districts?

### **Identification of encroached Government land**

**2629 Dr. Amar Patnaik:**

Will the Minister of *Housing and Urban Affairs* be pleased to state:

(a) the deficiencies in the process of identification, accounting and eviction of encroached Government land; and

(b) the details of the land regularised by Government, thereby granting the encroached land to the encroachers for non-agriculture purposes, area-wise, State-wise and year-wise during last five years?



### Installments of PMAY-U loan

2630 # **Shri Ajay Pratap Singh:**

Will the Minister of *Housing and Urban Affairs* be pleased to state:

- (a) whether ₹1.5 lakh per house is provided by Government under the Pradhan Mantri Awas Yojana-Urban (PMAY-U) and as per existing policy every third installment is released by Government only after completion of the project and in case of non-completion of house approved under the scheme, the third installment for other remaining houses is not released; and
- (b) whether approximately 2 lakh houses have been completed under the scheme in Madhya Pradesh but third installment has not been released by Central Government even for one house, if so, the reasons therefor and by when the installment will be released?

### Houses constructed under urban housing schemes

2631 **Shri Shaktisinh Gohil:**

Will the Minister of *Housing and Urban Affairs* be pleased to state:

- (a) the details of urban houses constructed, during the last five years in the country, scheme-wise and State-wise/UT-wise;
- (b) the details of urban housing, names of the cities in which construction of houses is in progress in current year, scheme-wise and project-wise;
- (c) the number of beneficiaries of these schemes, city-wise and project-wise;
- (d) whether the above-mentioned schemes have provided houses to all urban beneficiaries;
- (e) if so, the details thereof;
- (f) if not, the reasons therefor; and
- (g) the steps being taken by Government to provide houses to urban people?

### Disposal of solid wastes under SBM-U

2632 **Shri M. Shanmugam:**

Will the Minister of *Housing and Urban Affairs* be pleased to state:

- (a) whether Government has set the target of 100 per cent scientific processing and disposal of solid waste under Swachh Bharat Mission-Urban (SBM-U);
- (b) if so, the details thereof and action taken by Government in this regard;
- (c) whether any road map is being prepared and if so, the details thereof;
- (d) the steps proposed to be taken to dispose of several tonnes of municipal waste garbage that Indian cities and towns generate which otherwise goes to landfill sites or dumping yards untreated; and
- (e) the assistance and technical know-how to be provided to State Governments to address the issue?

### CPWD MACP policy

2633 **Shri P. Bhattacharya:**

Will the Minister of *Housing and Urban Affairs* be pleased to state:

- (a) whether Central Public Works Department (CPWD) while granting Modified Assured Career Progression (MACP) for the year 2013-14, followed the DoPT orders published from time to time regarding MACP and considered reckoning APARs of five years i.e. 2007-08, 2008-09, 2009-10, 2010-11 and 2011-12;
- (b) if so, details thereof;
- (c) the details of procedures of granting MACP; and

(d) whether it is a fact that if Screening Committee of the MACP could not have met in time then as per DoPT guidelines, what procedure would have been followed, whether it is the report of the Department Promotion Committee (DPC) of relevant years?

### **Survey regarding slum population**

**2634 Dr. Fauzia Khan:**

Will the Minister of ***Housing and Urban Affairs*** be pleased to state:

- (a) whether Government has conducted any survey regarding the slum population of the cities in the country;
- (b) if so, the details thereof;
- (c) whether Government has introduced any scheme for the upliftment of the slum population;
- (d) if so, the details thereof;
- (e) the cities included in the above scheme, State-wise, specifically in Maharashtra; and
- (f) the progress made so far in this regard?

### **Housing in Karnataka**

**2635 Shri K.C. Ramamurthy:**

Will the Minister of ***Housing and Urban Affairs*** be pleased to state:

- (a) whether Government had targeted to complete 93,000 houses in 2016-17, 52,200 in 2017-18 and no target had been fixed for 2018-19 in Karnataka;
- (b) if so, the number of houses so far completed out of the above target fixed by Government in Karnataka so far, district-wise;
- (c) the reasons that no target has been fixed for 2018-19 and details of target fixed for 2019-20, 2020-21 and 2021-22; and
- (d) by when Ministry will complete sanctioned houses and hand them over to the beneficiaries?

### **Houses to common man at affordable price**

**2636 Shri Parimal Nathwani:**

Will the Minister of ***Housing and Urban Affairs*** be pleased to state:

- (a) whether Government is aware that the price of houses has become out-of-reach for the common people;
- (b) the steps taken by Government during the last three years to provide houses to the common man at affordable price; and
- (c) to what extent these steps have been successful?

### **Regularisation of colonies under PM-UDAY**

**2637 Shri A. Vijayakumar:**

Will the Minister of ***Housing and Urban Affairs*** be pleased to state:

- (a) whether Government has fixed any cut off date for regularisation of unauthorised colonies under PM- Unauthorised Colony in Delhi Awas Adhikar Yojana (PM-UDAY);
- (b) if so, the details thereof and whether there has been any further amendments in cut off date as per request made by State Government;
- (c) if so, the details thereof; and
- (d) whether there is any proposal to include to get Notary certificate for the proof for cut off date?

### SCM in Andhra Pradesh

2638 **Shri Y. S. Chowdary:**

Will the Minister of **Housing and Urban Affairs** be pleased to state:

- (a) whether some towns and cities in Andhra Pradesh have been selected for development of smart cities during the last five years;
- (b) if so, the details thereof;
- (c) the amount spent so far for Andhra Pradesh, city-wise;
- (d) how many projects remain to be completed in each smart city, the details thereof; and
- (e) by when, these smart cities would become operational?

### Model Tenancy Act, 2021

2639 **Shri K.J. Alphans:**

Will the Minister of **Housing and Urban Affairs** be pleased to state:

- (a) whether Government has taken any steps in ensuring the speedy three-tier adjudication mechanism for disputes linked to the Tenancy Act;
- (b) whether Government could specify the time limit for the resolution of disputes under certain cases mainly essential services and revision of rent;
- (c) the steps Government has taken to maintain the right to privacy of landlords and tenants as making Aadhaar mandatory for registering a tenancy may violate the privacy of individuals; and
- (d) how will Government ensure that the specifications to minute details like responsibility for repair and maintenance will not hinder flexibility in framing tenancy agreements?

### Roads for commercial purpose in Delhi

2640 **Shri Naranbhai J. Rathwa:**

Will the Minister of **Housing and Urban Affairs** be pleased to state:

- (a) whether it is a fact that according to Master Plan for Delhi-2021, several roads including 'C' Block, Shivalik, Panchsheel-Gitanjali Road, South Delhi are restricted for residential purposes;
- (b) if so, the details thereof;
- (c) whether in spite of residential use of these roads, the DDA, SDMC and other agencies have given permission to use these roads for commercial purpose; and
- (d) if so, the reasons therefor and action taken against officers of these agencies for allowing misuse of these roads including 'C' Block, Shivalik, Panchsheel-Gitanjali Road in South Delhi?

### Metro projects in Kerala

2641 **Shri John Brittas:**

Will the Minister of **Housing and Urban Affairs** be pleased to state:

- (a) whether it is a fact that Government of Kerala has submitted proposals for approval of phase II of Kochi metro, Trivandrum light metro and Calicut light metro; and
- (b) if so, the status of each project and the likely date of approvals to be granted, the details thereof?

### Autonomous Bodies under the Ministry

2642 **Dr. Vinay P. Sahasrabudde:**

Will the Minister of *Housing and Urban Affairs* be pleased to state:

- (a) how many autonomous bodies are functioning under the aegis of the Ministry;
- (b) the body-wise breakup of funds allocated by the Ministry during last five years;
- (c) whether the Ministry has any framework for assessing the performance of these bodies; and
- (d) whether there is any mechanism in place for reviewing the relevance of these bodies periodically, if so, the details thereof and if not, the reasons therefor?

### Housing in West Bengal

2643 **Smt. Shanta Chhetri:**

Will the Minister of *Housing and Urban Affairs* be pleased to state:

- (a) the number of houses, if any, sanctioned to the State of West Bengal under various schemes of the Ministry, till date;
- (b) the number of houses so far constructed;
- (c) the status of the sanctioned houses and by when are they likely to be completed and handed over to the beneficiaries; and
- (d) the total number of houses sanctioned to all other States, year-wise, State-wise, with completion and under progress details thereof?

### Rehabilitation for evicted residents

2644 **Shri Kapil Sibal:**

Will the Minister of *Housing and Urban Affairs* be pleased to state:

- (a) the reason Government has proposed to change the status of the empty dwellings, meant for rehabilitation for evicted residents, to affordable rental housing units instead of ownership-based units;
- (b) what does this policy entail, the details thereof; and
- (c) whether the persons eligible for rehabilitation will be expected to pay rent for their dwelling units or will they be provided ownership at some point?

### Updated data on jobs by PLFS

2645 **Dr. Ameer Yajnik:**

Will the Minister of *Labour and Employment* be pleased to state:

- (a) whether Government has taken note of the record high rate of unemployment in the country since 2019;
- (b) the details of jobs lost since the lockdown in March, 2020, sector-wise;
- (c) whether Government data on jobs including Periodic Labour Force Survey (PLFS) has been updated;
- (d) if not, the details of measures taken by Government to assess the situation; and
- (e) whether Government is planning to create a comprehensive plan to address India's jobs crisis?

### Jobs loss during the pandemic

2646 **Shri Prashanta Nanda:**

Will the Minister of *Labour and Employment* be pleased to state:

- (a) the total number of citizens who lost their jobs during the pandemic;
- (b) the number of citizens who lost their jobs, sector-wise i.e. primary, secondary and tertiary;
- (c) the number of women who lost their jobs based on sector of employment i.e. primary, secondary and tertiary;
- (d) the number of citizens who re-entered the workforce after previously losing their jobs; and
- (e) the number of women who re-entered the workforce after previously losing their jobs?

#### **Insurance for occupational illness of unorganised sector workers**

2647 **Shri Prashanta Nanda:**

Will the Minister of ***Labour and Employment*** be pleased to state:

- (a) whether unorganised sector workers are covered under any insurance scheme that protects them from industry based life-time illness/disorders; and
- (b) if so, what illness or medical conditions are covered under the scheme?

#### **Creches under Maternity Benefit Act, 2017**

2648 **Shri Prashanta Nanda:**

Will the Minister of ***Labour and Employment*** be pleased to state:

- (a) the total number of firms in the country that employ more than fifty employees;
- (b) the proportion of these firms that have established a creche as per the amendment to the Maternity Benefit Act, 2017;
- (c) if all the firms have not established creches, whether any measures are being taken to hold State Governments accountable for non-compliance; and
- (d) if so, the details thereof?

#### **Employment opportunities for skilled and unskilled workers**

2649 **Shri Vivek K. Tankha:**

Will the Minister of ***Labour and Employment*** be pleased to state:

- (a) whether Government has established any relief fund for those labourers/workers who lost their jobs in the pandemic;
- (b) whether Government has any concrete policy to increase job/employment opportunities for skilled and unskilled workers in the country; and
- (c) the reasons for Government not providing unemployed citizens with unemployment benefits?

#### **Increasing unemployment due to COVID crisis**

2650 **Dr. Vikas Mahatme:**

Will the Minister of ***Labour and Employment*** be pleased to state:

- (a) whether country is heading towards Cyclical and Structural unemployment simultaneously, due to this COVID crisis;
- (b) the long term Ministerial plans to generate employment that has been lost due to COVID;
- (c) whether it is believed that some jobs will be lost forever, due to their style and nature and how the Ministry plan to create accessible, innovative, sustainable and unique jobs; and
- (d) whether the Ministry is thinking in the direction to develop economic hotspots in rural areas to neutralise reverse migration?

### Increasing child labour cases

2651 **Shri Subhash Chandra Singh:**

**Shri Prashanta Nanda:**

Will the Minister of ***Labour and Employment*** be pleased to state:

- (a) whether the child labour cases have increased during last five financial years; and
- (b) if so, the details thereof, sector-wise and State-wise?

### Implementation of PM-SYM Pension Yojana

2652 **Shri Subhash Chandra Singh:**

Will the Minister of ***Labour and Employment*** be pleased to state:

- (a) the implementation of Pradhan Mantri Shram Yogi Maan-dhan (PM-SYM) Pension Yojana;
- (b) the number of people currently enrolled in the scheme, State-wise; and
- (c) the institutions tasked with management of funds?

### Increase in unemployment rate in the country

2653 # **Dr. Kirodi Lal Meena:**

Will the Minister of ***Labour and Employment*** be pleased to state:

- (a) the State/Union Territory-wise details of employment/unemployment rate in the country during the last five years and the current year; and
- (b) whether the unemployment rate has increased rapidly during the last three years and current year, if so, the reasons therefor and the proposal to curb unemployment?

### Social Security Act for road transport workers

2654 **Shri Bikash Ranjan Bhattacharyya:**

Will the Minister of ***Labour and Employment*** be pleased to state:

- (a) whether there is any proposal for a Social Security Act for road transport workers; and
- (b) whether Government has taken any decision on V.V.Giri National Labour Institute report/recommendations on the problems of the road transport workers?

### Protection of migrant workers

2655 **Shri Bikash Ranjan Bhattacharyya:**

Will the Minister of ***Labour and Employment*** be pleased to state:

- (a) whether there is any proposal to reinstate the repealed Inter-State Migrant Workers Act, 1979 in the improved forms given the gravity of migrant workers' unimaginable sufferings during these lockdown; and
- (b) if not, what are other legislations to protect these workers in view of the inadequacy of Occupational Safety, Health and Working Conditions Code, 2020 which repealed the Inter-State Migrant Workers Act, 1979?

### Reforms in labour laws

2656 # **Shri Mahesh Poddar:**

Will the Minister of ***Labour and Employment*** be pleased to state:

- (a) whether due to existing labour laws, investment in the country especially foreign investment is being adversely affected and therefor Government is mulling over suspending

or abolishing few labour laws, if so, the details thereof;

(b) whether many States including Rajasthan have suspended, abolished or relaxed some labour laws due to the said being a subject of concurrent list and have achieved positive results in terms of investment; and

(c) whether Government feels the need of a Model Labour Code for the entire country for giving necessary protection to the labourers and would consider notifying the same?

#### **Investment pattern of ESIC**

2657 **Shri Prabhakar Reddy Vemireddy:**

Will the Minister of ***Labour and Employment*** be pleased to state:

(a) the details of existing investment pattern of Employees' State Insurance Corporation (ESIC);

(b) the details of collections by ESIC so far and details of investments made by it so far;

(c) whether it is a fact that Government has permitted ESIC to invest 15 per cent of its corpus in mutual funds and equities;

(d) if so, the reasons therefor; and

(e) how Ministry justifies investing in equities and mutual funds as it is extending ESIC to gig workers?

#### **Increase of flights from Bagdogra airport**

2658 **Smt. Shanta Chhetri:**

Will the Minister of ***Civil Aviation*** be pleased to state:

(a) whether the Ministry is aware that reduced number of flights from Bagdogra airport to various cities in the country is causing Hardship for the locals and tourist alike;

(b) whether there is urgent need to increase flights to meet the demand and help revive the tourism industry of the area; and

(c) if so, the details of steps taken so far, and if no steps have been taken, the reasons therefor?

#### **Contribution towards EPS**

2659 **Smt. Ambika Soni:**

Will the Minister of ***Labour and Employment*** be pleased to state:

(a) whether it is a fact that Government has not given its Employees' Pension Scheme (EPS) contribution to Employees Provident Fund Organisation (EPFO) during the last five years;

(b) if so, the reasons therefor along with the quantum of pending arrears in this regard as on date; and

(c) the corrective steps taken by Government in this regard?

#### **Individuals registered under EPS**

2660 **Shri Partap Singh Bajwa:**

Will the Minister of ***Labour and Employment*** be pleased to state:

(a) the total number of individuals registered under Employees Pension Scheme (EPS) during the last five years till date, State-wise;

(b) the total number of individuals who have provided life certificates through digital Aadhaar during the last five years till date, State-wise;

(c) the total number of beneficiaries receiving pension since year 2017-18 till date, State-

wise;

(d) the total amount of funds released to beneficiaries since the year 2017-18 till date, State-wise; and

(e) the total number of female beneficiaries since the year 2017-18 till date?

### **Salary settlement of employees of SAIL**

2661 # **Shri Dhiraj Prasad Sahu:**

Will the Minister of **Steel** be pleased to state:

(a) whether it is a fact that the salary settlement of employees and officers of Steel Authority of India Limited (SAIL) is pending since January, 2017;

(b) if so, the number of employees and officers, whose salary settlement is pending, the unit-wise details thereof;

(c) whether there was only one pattern for salary settlement of officers and employees in earlier wage settlement; and

(d) if so, the details of Minimum Guaranteed Benefit (MGB) percentage, allowance payable to the officers and employees?

### **Rights of domestic workers**

2662 **Shri Md. Nadimul Haque:**

Will the Minister of **Labour and Employment** be pleased to state:

(a) whether there exists any schemes providing social security cover to domestic workers;

(b) if so, the details thereof;

(c) the percentage of domestic workers receiving social security cover under such schemes, the details thereof, State-wise;

(d) whether there exist any laws to protect the rights of the domestic workers;

(e) if so, the details thereof and if not, the reasons therefor;

(f) whether there exists any mechanism to check compliance of labour laws in households for full time domestic workers; and

(g) if so, the details thereof and if not, the reasons therefor?

### **Suspension of labour laws by States**

2663 # **Shri Sanjay Singh:**

Will the Minister of **Labour and Employment** be pleased to state:

(a) whether it is a fact that few States of the country have temporarily suspended the labour laws in the last two years;

(b) if so, the States which have taken this step along with the reasons therefor;

(c) the impact of suspension of labour laws on the industry and employees till date; and

(d) whether the public has protested against the suspension of these labour laws?

### **Assistance to unemployed Individuals**

2664 **Dr. Banda Prakash:**

Will the Minister of **Labour and Employment** be pleased to state:

(a) whether Government has taken cognizance of job loss due to financial crisis of industries during COVID pandemic in industrial sector in the country and if so, the details thereof;

(b) the details of various schemes to provide employment and other forms of assistance to unemployed individuals, including funds allocated and the number of eligible beneficiaries;



- (c) the number of individuals who sought and received Government assistance under these schemes;
- (d) the details of monthly unemployment rate in the country since December, 2019 till present date; and
- (e) the other steps taken by Government to combat the problem of unemployment in the country?

#### **ESI hospitals in Andhra Pradesh**

**2665 Shri G.V.L. Narasimha Rao:**

Will the Minister of ***Labour and Employment*** be pleased to state:

- (a) the number of ESI hospitals currently functional in Andhra Pradesh;
- (b) the details of capital investment item/head-wise and their capacity-wise etc.;
- (c) the status of each of the following seven hospitals i.e. Guntur, Vizianagaram, Kakinada, Penukonda, Visakhapatnam, Sri City Nellore, Atchutapuram for which in-principle approval has been given;
- (d) by when the above hospitals become functional;
- (e) the proposed capacity of the above hospitals;
- (f) the procedure adopted for sanctioning new ESI hospitals;
- (g) whether there are any other locations in Andhra Pradesh where establishment of an ESI hospital is under consideration; and
- (h) if so, the details thereof?

#### **Female labour participation in Indian workforce**

**2666 Dr. Narendra Jadhav:**

Will the Minister of ***Labour and Employment*** be pleased to state:

- (a) the percentage of female labour force participation rate in the country during COVID-19, the details thereof;
- (b) the number of women that have dropped out of work from both formal and informal sectors for the year 2020-21 due to COVID-19, the details thereof;
- (c) whether any financial assistance was provided to the women who were laid off by employers in between March, 2020 to June, 2021; the details thereof;
- (d) if not, the reasons therefor; and
- (e) the details of steps taken by Government to increase women participation in workforce?

#### **National Database for Unorganised Workers**

**2667 Smt. Vandana Chavan:**

Will the Minister of ***Labour and Employment*** be pleased to state:

- (a) the State/UT-wise progress of the National Database for Unorganised Workers (NDUW);
- (b) the details of the timeline and roadmap for completion and its availability in public domain thereof;
- (c) the details of types of livelihoods in the unorganised sector to be considered in this database;
- (d) the details of welfare schemes currently in place for unorganised sector workers;
- (e) the steps taken to help unorganised sector workers obtain documentation necessary to avail of welfare schemes and if not, the reasons therefor; and

(f) how Government has been ensuring that workers receive benefits without a database so far, and details of monitoring and audit thereof?

### **Unemployment rate of the country**

2668 **Shri K.T.S. Tulsi:**

Will the Minister of **Labour and Employment** be pleased to state:

the details of unemployment rate of the country for major job-providing sectors for the last three years and first and second quarter of 2021?

### **Comparison of unemployment rate with the neighbouring countries**

2669 **Shri K.T.S. Tulsi:**

Will the Minister of **Labour and Employment** be pleased to state:

the details of unemployment rate of the country during 2020 and first half of 2021 in comparison with the neighboring countries?

### **Low participation of women in labour force**

2670 **Shri Kanakamedala Ravindra Kumar:**

Will the Minister of **Labour and Employment** be pleased to state:

(a) whether Government has taken note of the fact that the International Labour Organisation (ILO) in its report titled ILO's Global Employment Trend has observed that in India, the women labour force participation has drastically reduced over the years;

(b) if so, the details thereof; and

(c) the details of the pro-active steps Government proposes to take to enhance the rate of participation of women in labour force?

### **Survey under NCLP**

2671 **Shri Neeraj Shekhar:**

**Ms. Indu Bala Goswami:**

Will the Minister of **Labour and Employment** be pleased to state:

(a) the details of number of child labourers in the country as on date as per the survey conducted under National Child Labour Project (NCLP) scheme during 2017-18, 2018-19, 2019-20 and 2020-21, State-wise;

(b) the scheme which are being run by Government to stop child labour;

(c) the details of fund allocated, released and utilised for NCLP survey during above period and for protection of child labour, year-wise and State-wise; and

(d) the details of increase/decrease in number of child labours during last three years, State-wise?

### **Survey to capture job creation in various sectors**

2672 **Shri Neeraj Shekhar:**

Will the Minister of **Labour and Employment** be pleased to state:

(a) whether Government is conducting surveys to capture job creation in various sectors in the country;

(b) if so, the details thereof and the time by which the result of these surveys is likely to be released in public domain;

(c) whether job surveys across the sectors i.e. in agriculture, MSME and services sectors

are also being done; and  
(d) if so, the details thereof?

### **Verification of membership of trade union organisations**

2673 **Shri Rakesh Sinha:**

Will the Minister of ***Labour and Employment*** be pleased to state:

- (a) whether Government does verification of membership of trade union organisations in the country;
- (b) if so, when has the last verification done and when is its verification due;
- (c) total strength of various trade union organisations in the country on the basis of the last verification done by Government;
- (d) number of trade union organisations of the country linked with international trade union bodies like International Labour Organisation (ILO) or other non-UN bodies; and
- (e) whether there is any mechanism to have regular dialogues between Government and trade union bodies to understand the labour problems and reach solutions before the crisis arises?

### **Upgradation of dispensaries run by ESIC**

2674 **Shri Sanjay Seth:**

**Shri K.C. Venugopal:**

Will the Minister of ***Labour and Employment*** be pleased to state:

- (a) whether Government has taken any decision to upgrade the dispensaries as hospitals run by Employees' State Insurance Corporation (ESIC);
- (b) if so, the State-wise details of dispensaries upgraded as hospitals and the present status of the same along with funds earmarked and proposed to be released in this financial year for the purpose; and
- (c) whether Government proposes to set up new ESI hospitals in small cities of Kerala and Uttar Pradesh and if so, the details thereof and if not, the reasons therefor?

### **Unemployment among the youths of Rajasthan**

2675 **Shri Harshvardhan Singh Dungarpur:**

Will the Minister of ***Labour and Employment*** be pleased to state:

- (a) the rate of unemployment among the youths of Rajasthan in the last five years;
- (b) whether COVID-19 had hampered the employment opportunity of the youths of Rajasthan;
- (c) if so, the details thereof;
- (d) the details of the percentage of youth employed in public and private sectors in Rajasthan, over the last five years;
- (e) the percentage details of the educational qualification of youth currently unemployed in Rajasthan; and
- (f) the steps taken by Government to address unemployment among youths?

### **Financial assistance to job losers due to COVID-19**

2676 **Shri M.V. Shreyams Kumar:**

Will the Minister of ***Labour and Employment*** be pleased to state:

- (a) whether it is a fact that the employment opportunities have decreased and the percentage of unemployment has increased in the country in the last one year, and if so,

the reasons therefor;

(b) whether Government proposes to provide any kind of financial assistance to those who have become jobless during the second wave of COVID-19, if so, the details thereof; and  
(d) the number of casual/contract employees retrenched from their jobs during this second wave of COVID-19 pandemic, State/UT-wise?

#### **Implementation of Atal Bimit Vyakti Kalyan Yojana**

2677 **Shri T.G. Venkatesh:**

Will the Minister of **Labour and Employment** be pleased to state:

(a) whether Government has increased or is planning to increase the limit of sum assured to be payable to insured under Atal Bimit Vyakti Kalyan Yojana;  
(b) if so, the details thereof;  
(c) the number of persons benefitted under this scheme in the last two years in the State of Andhra Pradesh, the details thereof; and  
(d) the achievements made in the scheme so far?

#### **Regulating employment of inter-State migrant workers**

2678 **Shri Ramkumar Verma:**

**Smt. Ambika Soni:**

Will the Minister of **Labour and Employment** be pleased to state:

(a) whether Government has formulated any welfare plan to regulate employment of inter-State migrant workers;  
(b) if so, the details thereof; and  
(c) the steps taken by Government to provide social security such as welfare, healthcare benefits and accommodation to migrant workers?

#### **Unclaimed funds in EPFO**

2679 **Shri K.R. Suresh Reddy:**

Will the Minister of **Labour and Employment** be pleased to state:

(a) whether it is fact that most of retired employees from Central, State Governments and private organisations are getting around ₹ 1,000 to ₹ 1,500 pension per month under EPF-95 scheme;  
(b) if so, the details thereof; and  
(c) the quantum of unclaimed funds in the EPFO and how Government is planning to utilise this unclaimed fund?

#### **Survey of migrant labourers**

2680 **Shri Sujeet Kumar:**

Will the Minister of **Labour and Employment** be pleased to state:

(a) whether Government is considering conducting a survey for creation of an organised database of migrant labourers which will help them in accessing social security benefits;  
(b) if so, the details thereof; and  
(C) if not, the reasons therefor?

### Converting ESIC hospitals into COVID hospitals

2681 **Shri K.C. Venugopal:**

**Shri Sanjay Seth:**

Will the Minister of *Labour and Employment* be pleased to state:

- (a) whether Employees' State Insurance Corporation (ESIC) has converted its hospitals as COVID dedicated hospitals in different States during second wave of COVID-19 pandemic;
- (b) if so, details thereof including the total number of COVID-19 beds, ICU beds and ventilator beds provided by ESIC in different States, State-wise;
- (c) whether ESIC hospitals lack basic health facilities such as oxygen bed, ventilators which are required to treat COVID-19 patients;
- (d) if so, the corrective steps taken by Government in this regard; and
- (e) the other steps taken by the ESIC to augment its basic health infrastructure to provide quality health care facilities to ESIC beneficiaries?

### National Database for Unorganised Workers

2682 **Prof. Manoj Kumar Jha:**

Will the Minister of *Labour and Employment* be pleased to state:

- (a) the State-wise progress of the National Database for Unorganised Workers (NDUW) and when it will be released in public domain;
- (b) the names of types of livelihoods under the unorganised sector that will be considered in this Database; and
- (c) whether Government has factored in the impact of COVID-19 on this vulnerable sector, if so, the details thereof?

### Increasing share of natural gas in energy consumption

2683 # **Ms. Indu Bala Goswami:**

Will the Minister of *Petroleum and Natural Gas* be pleased to state:

- (a) whether Government has decided to increase the share of natural gas in total energy consumption of the country;
- (b) if so, the details thereof;
- (c) whether Government is considering investing in infrastructure to make natural gas available to more and more consumers; and
- (d) if so, the details thereof?

### BPCL in Kerala

2684 **Shri Binoy Viswam:**

Will the Minister of *Petroleum and Natural Gas* be pleased to state:

- (a) the total land area held by Bharat Petroleum Corporation Limited (BPCL) in the State of Kerala; and
- (b) whether the land held by BPCL will be returned to the Government of Kerala, when BPCL is privatised?

### Pipeline for cooking gas

2685 # **Shri Mahesh Poddar:**

Will the Minister of *Petroleum and Natural Gas* be pleased to state:

- (a) the current status of the scheme with regard to providing piped cooking gas to people,

the State-wise details thereof;

(b) whether Government has estimated the amount saved by Government or the gas supplying companies, on account of reduction in expenditure for transportation etc. under the said scheme, along with the number of employment opportunities generated through this project, the details thereof; and

(c) whether the implementation of the scheme has been delayed in some States due to local factors like land acquisition, law and order, forest clearance etc., if so, the details thereof?

#### **Kakinada-Vijayawada-Nellore gas pipeline**

**2686 Shri Prabhakar Reddy Vemireddy:**

Will the Minister of *Petroleum and Natural Gas* be pleased to state:

- (a) when the Kakinada-Vijayawada-Nellore gas pipeline commenced;
- (b) the total length of the pipeline and its authorized capacity;
- (c) what was the date of its completion and reasons for delay thereof, if any;
- (d) whether there is any cost and time overrun of the project; and
- (e) if so, the details thereof and by when the pipeline would be dedicated to the nation?

#### **LPG Subsidy**

**2687 Shri Partap Singh Bajwa:**

Will the Minister of *Petroleum and Natural Gas* be pleased to state:

- (a) the total number of cash transfer compliant for beneficiaries from the years 2017-18 till present, State-wise details thereof;
- (b) the average time taken for Direct Benefit Transfer (DBT) from the years 2016-17 till present, State-wise details thereof;
- (c) the average delivery time of cylinders during the years 2016-17 till present, State-wise details thereof; and
- (d) the total number of LPG beneficiaries from the years 2016-17 till present, State-wise details thereof?

#### **Cesses imposed on petrol and diesel**

**2688 # Shri Sushil Kumar Modi:**

Will the Minister of *Petroleum and Natural Gas* be pleased to state:

- (a) the cesses imposed on petrol and diesel;
- (b) the year-wise revenue collected from each cess during the last three years i.e 2018-19, 2019-20, 2020-21;
- (c) the year-wise revenue received each year from 2018-19 to 2020-21 separately from Basic Excise Duty and Special Additional Excise Duty on petrol and diesel; and
- (d) the details of revenue shared with States out of total excise duty received during the last three years?

#### **Audit in HPCL**

**2689 # Ch. Sukhram Singh Yadav:**

**Shri Vishambhar Prasad Nishad:**

**Smt. Chhaya Verma:**

**Smt. Sampatiya Uikey:**

Will the Minister of *Petroleum and Natural Gas* be pleased to state:

- (a) whether CAG audit or an internal audit of the company of the Delhi Coordination office of Hindustan Petroleum Corporation Limited (HPCL) located in Delhi has been conducted; and  
 (b) if so, the details thereof for the last three years?

#### **Alternative fuels to petrol and diesel**

2690 **Shri Sambhaji Chhatrapati:**

Will the Minister of **Petroleum and Natural Gas** be pleased to state:

- (a) whether Government is seriously pushing for use of indigenous fuels such as ethanol, methanol and bio-CNG to reduce the cost of operation of petrol/ diesel driven vehicles in the country and reduce import of petroleum products;  
 (b) if so, the details thereof including the compatibility of petrol/diesel driven vehicles to run on indigenous fuels also;  
 (c) whether Government has issued directions to automobile industry for production of vehicles which may run on indigenous fuel; and  
 (d) the steps taken to provide adequate number of filling stations of alternate fuels?

#### **LNG stations in the country**

2691 # **Ms. Saroj Pandey:**

Will the Minister of **Petroleum and Natural Gas** be pleased to state:

- (a) whether it is a fact that the number of petrol and diesel vehicles will gradually be reduced in future in view of pollution caused by them and the vehicles will be run on Liquefied Natural Gas (LNG) which is comparatively less pollutive;  
 (b) if so, whether any action plan has been formulated by Government to increase the production of LNG and to make a chain for its public distribution;  
 (c) if so, the details of the action plan; and  
 (d) the number of LNG stations to be established in the country in the coming five years?

#### **Sulphur-free gasoline production unit**

2692 # **Shri Rewati Raman Singh:**

Will the Minister of **Petroleum and Natural Gas** be pleased to state:

- (a) whether it is a fact that approximately ₹ 500 crores have been spent on the construction of sulphur-free gasoline production units in the country;  
 (b) the steps being taken by Government to make 8 ppm unit an environment friendly one; and  
 (c) to what extent it would contribute in reducing emission and creating a clean environment?

#### **Oil and gas infrastructure**

2693 # **Shri Rewati Raman Singh:**

Will the Minister of **Petroleum and Natural Gas** be pleased to state:

- (a) whether it is a fact that Government has planned to spend ₹ 7.5 lakh crore for the construction of oil and gas infrastructure over the next five years;  
 (b) if so, the number of districts in the country that are likely to benefit from this scheme in the expansion of the City Gas Distribution (CGD) network; and  
 (c) the State-wise details thereof?

### **New campus of IPE, Visakhapatnam**

2694 **Shri V. Vijayasai Reddy:**

Will the Minister of ***Petroleum and Natural Gas*** be pleased to state:

- (a) whether it is a fact that Indian Institute of Petroleum and Energy (IPE), Visakhapatnam, started its academic session from 2016-17;
- (b) whether even after four years, IPE is still running from Engineering College of Andhra University campus and is yet to move into its new campus;
- (c) whether the land was handed over to IPE in the first week of January, 2019;
- (d) if so, present status of IPE, Visakhapatnam campus;
- (e) whether the Ministry allotted ₹650 crores for capital expenditure; and
- (f) if so, details of expenditure incurred so far and by when the permanent campus is likely to come up?

### **Expansion of CNG service**

2695 **Shri Irranna Kadadi:**

Will the Minister of ***Petroleum and Natural Gas*** be pleased to state:

- (a) whether Government proposes to expand Compressed Natural Gas (CNG) service in the entire country and if so, the details thereof;
- (b) the names of places/ cities where CNG filling stations have been set up in the country at present, State-wise/UT-wise;
- (c) whether Government proposes to provide CNG filling stations in all the 650 district centres of the country and if so, the details thereof;
- (d) the criteria/norms laid down for allotment of CNG fuel stations in the country; and
- (e) the details of mechanism being adopted for fixing the prices of CNG in various States?

### **Sales tax exemption on BCPL products**

2696 **Shri Ajit Kumar Bhuyan:**

Will the Minister of ***Petroleum and Natural Gas*** be pleased to state:

- (a) whether it is a fact that Government is allowing sales tax exemption on sale of Brahmaputra Cracker and Polymer Limited (BCPL) products;
- (b) if so, the details thereof;
- (c) whether it is also a fact that Central Sales Tax (CST) is applicable on the products transferred to GAIL India for marketing and supply of BCPL products outside the State of Assam;
- (d) if so, the details thereof;
- (e) whether it is also a fact that CST is recoverable on sale of BCPL products to customers outside Assam; and
- (f) if so, the details thereof?

### **Tax exemption to BCPL under NEIIPP**

2697 **Shri Ajit Kumar Bhuyan:**

Will the Minister of ***Petroleum and Natural Gas*** be pleased to state:

- (a) whether it is a fact that Brahmaputra Cracker and Polymer Limited (BCPL) is entitled for exemption of income tax under North-East Industrial and Investment Promotion Policy (NEIIPP);
- (b) if so, the details thereof;
- (c) whether BCPL has been availing any subsidy on transportation of its finished products



outside the State of Assam;

(d) the marketing margin accruing to BCPL or GAIL;

(e) whether it is also a fact that an MoU has been signed by Central Government clearly indicating the core motive of BCPL to promote plastic industries in Assam; and

(f) if so, the details thereof?

### **Complaints regarding irregularities in Visakhapatnam refinery**

2698 # **Smt. Sampatiya Uikey:**

Will the Minister of **Petroleum and Natural Gas** be pleased to state:

(a) whether it is a fact that complaints were received on March, 2021 by Chairman Hindustan Petroleum Corporation Limited (HPCL) and Vigilance Department regarding several irregularities in Visakhapatnam refinery;

(b) if so, the details of the action taken on those complaints;

(c) whether it is also a fact that due to lack of proper action on the complaint points, there was a fire in Visakhapatnam refinery in May 2021 due to which heavy damage was caused; and

(d) whether the compensation for the damage caused by the horrific fire due to negligence in this refinery has been fixed?

### **Sinking of ONGC Vessels due to cyclone**

2699 # **Smt. Sampatiya Uikey:**

Will the Minister of **Petroleum and Natural Gas** be pleased to state:

(a) the age of the barge installed by ONGC in the deep sea off Mumbai High which sank on 17th May, 2021 due to Tauktae cyclone;

(b) whether it was tested before entering into contract, if so, details of the tests;

(c) the details of amount of assistance given to the families of the employees and others killed in this storm; and

(d) whether the responsibility of anyone has been fixed that even after knowing about the cyclone in time and why were the employees working in the deep sea and reason behind non-evacuation of those from the site?

### **Vacancies in ONGC**

2700 **Smt. Phulo Devi Netam:**

Will the Minister of **Petroleum and Natural Gas** be pleased to state:

(a) the number and details of vacancies in the Oil and Natural Gas Corporation (ONGC), including the dates from which such vacancies arises;

(b) whether the posts of Chairman and Managing Director, and Director (offshore) have been duly filled; and

(c) if so, the details thereof, including the date of such appointment and reasons for the delay in such appointment, if any?

### **ONGC barge accident**

2701 **Smt. Phulo Devi Netam:**

Will the Minister of **Petroleum and Natural Gas** be pleased to state:

(a) the details of the communications from Oil and Natural Gas Corporation (ONGC) to all installations warning them of cyclone Tauktae, including the dates of such communications and the recipient installations;

(b) whether the Ministry has constituted a High Level Committee to probe the sinking of the ONGC barge P-305; and

(c) if so, the details thereof including the date of such constitution, the persons appointed to such Committee, and any findings of the Committee thus far and if not, the reasons therefor?

### **Programme on National Policy on Biofuels, 2018**

2702 **Shri Rajmani Patel:**

**Smt. Phulo Devi Netam:**

Will the Minister of ***Petroleum and Natural Gas*** be pleased to state:

(a) the progress made towards the target of 20 per cent ethanol blending in petrol by 2030 as stated in the National Policy on Biofuels 2018, including the current percentage of the same;

(b) the current percentage of blending of biodiesel in diesel;

(c) whether Government is adhering to the indicative target of 5 per cent blending of biodiesel in diesel by 2030 as proposed by the National Policy on Biofuels 2018; and

(d) if so, the details of the same including the progress made towards achieving this target and if not, the reasons therefor?

### **Data related to Transgenders**

2703 **Dr. Ameer Yajnik:**

Will the Minister of ***Social Justice and Empowerment*** be pleased to state:

(a) whether Government has collected data on document changes and other services availed by Transgender people under and after the Transgender Persons (Protection of Rights) Act, 2019;

(b) if so, the details thereof and if not, the reasons therefor;

(c) whether Government has taken cognizance of disparities between the NALSA judgement, The Transgender Persons (Protection of Rights) Act, 2019 and the practical experience of Transgender people; and

(d) if so, the details thereof including measures taken or proposed to be taken to address the same, and if not, the reasons therefor?

### **Nasha Mukta Bharat campaign**

2704 # **Dr. Kirodi Lal Meena:**

Will the Minister of ***Social Justice and Empowerment*** be pleased to state:

(a) the details and number of outreach and drop-in centers established under Nasha Mukta Bharat campaign;

(b) the steps taken by Government to reduce the demand of such substances and to strengthen the current system of controlling the use of such products;

(c) the other steps taken by Government to reduce the demand of narcotic drugs under the National Policy for Drug Demand Reduction (NPDDR); and

(d) whether any targets have been set under NPDDR and, if not, the reasons therefor?

### **Beggars rehabilitation scheme**

2705 **Shri Bikash Ranjan Bhattacharyya:**

Will the Minister of ***Social Justice and Empowerment*** be pleased to state:

(a) the total number of beggars in the country, State-wise, for period 2017-2021;

(b) what steps have been taken by Government to rehabilitate those poor shelter-less beggars; and

(c) whether any scheme is implemented or proposed to be implemented to cover their basic necessities like food and shelter?

#### **Nutritious food for elders**

2706 # **Shri Mahesh Poddar:**

Will the Minister of ***Social Justice and Empowerment*** be pleased to state:

(a) whether Government is working on the scheme providing freshly prepared nutritious food to elders in the country;

(b) if so, the number of centres in the country where the scheme is being implemented, along with the number of local bodies selected for this and quantum of funds allocated/spent so far, in this regard, the State-wise details thereof; and

(c) whether Government is also implementing the schemes regarding safety of the property belonging to elders and providing other facilities to them, if so, the State-wise details thereof?

#### **Deaths due to drug abuse**

2707 # **Shri Digvijaya Singh:**

Will the Minister of ***Social Justice and Empowerment*** be pleased to state:

(a) the number of persons died due to drug abuse from 2017 to 2021, year-wise and State-wise details thereof;

(b) the details of age-groups of the persons died due to drug abuse during the above mentioned period; and

(c) the steps taken by Government in order to resolve the matters related to drug abuse?

#### **Financial assistance to Transgender persons**

2708 **Shri Md. Nadimul Haque:**

Will the Minister of ***Social Justice and Empowerment*** be pleased to state:

(a) whether any Direct Benefit Transfer (DBT) scheme in the form of subsistence allowances has been introduced for the Transgender community to provide financial assistance during COVID-19;

(b) if so, the details thereof and if not, the reasons therefor;

(c) the percentage of transgender persons receiving such benefits, the State-wise details thereof;

(d) whether any measures have been adopted by Government to increase the coverage of these schemes; and

(e) if so, the details thereof and if not, the reasons therefor?

#### **Aid to NGOs working for rehabilitation of disabled children**

2709 # **Shri Surendra Singh Nagar:**

Will the Minister of ***Social Justice and Empowerment*** be pleased to state:

(a) whether Government has stopped grant-in-aid to some NGOs working for rehabilitation of disabled children and running special schools for them including Uttar Pradesh, during the last two years;

(b) if so, the details thereof and the reasons therefor;

(c) the steps taken to restore the grant-in-aid and to start special schools in the country,

including Uttar Pradesh;

(d) whether Government proposes to revamp the system of allocation and distribution of funds; and

(e) if so, the details thereof?

#### **Income limit of OBCs and creamy layer**

2710 **Dr. Banda Prakash:**

Will the Minister of ***Social Justice and Empowerment*** be pleased to state:

(a) whether Government has received any representations from different organisations for raising income limit of Other Backward Classes (OBCs) and creamy layer in the country;

(b) if so, Government's reaction thereto;

(c) whether Parliamentary Standing Committee on Welfare of OBCs has also recommended increasing the income limit of OBC creamy layer and if so, the details thereof; and

(d) the steps being taken by Government in this regard?

#### **Demand of internal reservation among SCs**

2711 **Dr. L. Hanumanthaiah:**

Will the Minister of ***Social Justice and Empowerment*** be pleased to state:

(a) whether Government is aware of the demand from different States for Internal Reservation among Scheduled Castes (SCs);

(b) if so, the details thereof;

(c) whether the interested States have forwarded assembly resolution to the Central Government, if so, what action has been taken by Government in this regard; and

(d) whether the same was referred to Usha Mehra Committee and what is the status of the report?

#### **Post-Matric scholarship for OBCs**

2712 **Shri V. Vijayasai Reddy:**

Will the Minister of ***Social Justice and Empowerment*** be pleased to state:

(a) whether Central Government's expenditure towards Post-Matric scholarship for OBC students has gone down by over 20 per cent;

(b) whether Government plans on increasing the beneficiaries from the OBCs availing Post Matric Scholarship; and

(c) if so, the reasons therefor?

#### **Scholarship scheme for differently abled students**

2713 **Shri Irranna Kadadi:**

Will the Minister of ***Social Justice and Empowerment*** be pleased to state:

(a) the number of differently abled students who have benefited under various scholarship schemes in country during each of last three years and current year, scheme-wise and State-wise/UT-wise;

(b) whether Government has received complaints regarding denial of benefits of the said schemes to the eligible students in the country during the said period;

(c) if so, the details thereof and the reasons therefor, scheme-wise and State-wise/UT-wise; and

(d) whether cases of taking advantages of the said schemes by non-eligible students have

come to the notice of Government during the said period, if so, details thereof and reasons therefor, scheme-wise and State-wise/UT-wise?

### **Surgery cost for cochlear implants**

2714 # **Shri Brijlal:**

Will the Minister of **Social Justice and Empowerment** be pleased to state:

- (a) whether it is a fact that it is important to get cochlear implants for the children who are hearing and speaking impaired since birth but parents are not able to get this operation done due to its higher cost and the child has to live a life of deaf and dumb person;
- (b) whether Government is considering any scheme in order to reduce the expenses of this surgery;
- (c) if so, the details thereof; and
- (d) the percentage of deaf and dumb people employed in Government jobs till date?

### **Cross-Disability Early Intervention services to children with disabilities**

2715 **Shri K.C. Venugopal:**

**Shri Sanjay Seth:**

Will the Minister of **Social Justice and Empowerment** be pleased to state:

- (a) whether Government has launched 14 Cross-Disability Early Intervention Centers at 7 National Institutes and 7 Composite Regional Centers (CRCs) and if so, details thereof and aims and objective behind the move;
- (b) the estimated number of children with disabilities in age group of 0-6 year;
- (c) whether these Centers will provide services to children with disabilities or infants vulnerable to develop a disability and provide them early assistance to ensure optimal development of the child and if so, details thereof ; and
- (d) other steps taken by Government to provide medical and rehabilitation services to all types of disabilities under one roof?

### **Basis of social planning**

2716 # **Smt. Chhaya Verma:**

**Shri Vishambhar Prasad Nishad:**

**Ch. Sukhram Singh Yadav:**

Will the Minister of **Social Justice and Empowerment** be pleased to state:

- (a) the base year of figures related to caste on the basis of which social plans are being prepared;
- (b) since when the data of OBC castes has not been obtained for these schemes;
- (c) whether the schemes are not getting success in reaching the target due to lack of caste data for social planning; and
- (d) the year of caste data on the basis of which the social schemes are being operated?

### **Alternative livelihood to manual scavengers**

2717 **Shri Derek O' Brien:**

Will the Minister of **Social Justice and Empowerment** be pleased to state:

- (a) the timeline that the Ministry is looking at to provide alternate livelihoods to persons earning their livelihood through manual scavenging, the details thereof;
- (b) what percentage of the manual scavengers have benefited from the self employment scheme since its launch, the details thereof;

(c) how Ministry plans to execute the scheme further, given that the budget allocation for the same has been reduced by 9 per cent for the current financial year 2021-22, the details thereof; and

(d) how Ministry assures that the reduction in budget allocation won't affect the beneficiaries adversely, the details thereof?

### **Safety Guidelines for Steel PSUs**

**2718 Dr. Vikas Mahatme:**

Will the Minister of **Steel** be pleased to state:

(a) the number of Steel plants that have adopted the voluntary guidelines/framework formulated by the Ministry (Safety Guidelines 1 - Safety Guidelines 25);

(b) the future course of action taken by the Ministry to implement the voluntary guidelines/framework in 100 per cent Government steel plants; and

(c) whether Public Sector Undertakings (PSUs) have data of accidents occurred in plant in last five years, if so, the details thereof and if not, the reasons therefor?

### **Steel production and export by steel PSUs**

**2719 # Ms. Saroj Pandey:**

Will the Minister of **Steel** be pleased to state:

(a) the quantum of steel in million tonnes being produced by steel manufacturing Public Sector Undertakings (PSUs) in the country;

(b) whether these Public Sector Undertakings export steel to various countries; and

(c) if so, the quantum of steel in million tonnes exported during last three years along with the names of those countries to which it was exported and the received by Government as a result thereof?

### **Modernisation of steel plants**

**2720 Dr. C.M. Ramesh:**

Will the Minister of **Steel** be pleased to state:

(a) whether Government proposes to modernise the various steel plants in the country to boost the performance of these plants, if so, the details thereof and if not, the reasons therefor; and

(b) how many steel plants have been modernised during the last three years, the details thereof; and

(c) whether any fund has been allocated for the purpose and if so, the amount spent on modernisation, the details thereof?

New Delhi  
The 4th August, 2021  
 13 Sravana, 1943 (Saka)

Desh Deepak Verma,  
 Secretary-General.

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